

if widening of the subway is considered inescapable due to increase in road traffic, then the State Government/Road authority would be required to sponsor the proposal together with an undertaking to bear the entire cost involved.

#### Industrial Houses

329. SHRI K. LAKKAPPA :  
SHRI A. SREEDHARAN :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether it is a fact that Government are revising the lists of all large Industrial Houses including Undertakings whose assets exceed Rs. 35 crores;

(b) if so, the names of the Industrial Houses included in the list; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) to (c). The matter is under examination.

#### Sale of Stolen Products of Bhilai Steel Plant booked on South Eastern Railway

330. SHRI K. LAKKAPPA :  
SHRI A. SREEDHARAN :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that 13 wagons, containing products of the Bhilai Steel Plant booked on the South Eastern Railway, have not reached their destination;

(b) whether it is also a fact that the goods were stolen and sold in South India;

(c) whether it is further a fact that

some officials are involved in this racket; and

(d) whether Government have enquired into the matter and, if so, what are the findings of enquiry ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) Yes.

(b) Contents of 12 wagons out of the 13 were delivered at stations other than their booked destinations under forged Railway Receipts. There is, however, no information whether the contents of these wagons were stolen and if so where those were sold.

(c) and (d). The matter is being enquired into by the Special Police Establishment and the enquiry has not yet been concluded. Responsibility of officials in this case has not been determined as results of investigations by the Special Police Establishment is awaited.

#### Strike in Bokaro Steel Plant

331. SHRI K. LAKKAPPA :  
SHRI S. KUNDU :  
SHRI K. P. SINGH DEO :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that workers of the Bokaro Steel Project went on strike during the middle of June, 1970;

(b) if so, how long the strike continued;

(c) whether the strike was amicably settled; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI

QURESHI) : (a) There has been no strike among the workers employed by Bokaro Steel Ltd.. However, a small section of workers of Hindustan Steel works Construction Ltd. and of the three establishments of contractors under Hindustan Steelworks Construction Ltd. went on a strike on the midnight of 13th June, 1970.

(b) The workers employed by Hindustan Steelworks Construction Ltd. were on strike for one to four days only and the workers in Contractors' establishment from one to about ten days.

(c) and (d). Yes Sir. As the strike was ill-conceived, there was very poor response from the workers and it soon fizzled out.

#### Setting up of Scooter Plant in Srinagar

332. SHRI N. K. SANGHI :  
SHRI Y. A. PRASAD :  
SHRI RAMACHANDRA  
VEERAPPA :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:

(a) Whether it is a fact that a Plant to manufacture scooters in the public sector is likely to be set up in Srinagar ;

(b) if so, the estimated cost and capacity of the plant ;

(c) whether any foreign assistance will be obtained for this plant ; and

(d) if so, the nature of such assistance ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA). : (a) While Government have decided to set up a project in the public sector for the manufacture of scooters, the question of

location of the proposed project has not yet been considered.

(b) to (d). Do not arise.

#### Strike in Traffic Department Operation Unit of Rourkela Steel Plant.

333. SHRI MOHAN SWARUP ;  
SHRI Y. A. PRASAD :  
SHRI RAMACHANDRA  
VEERAPPA :  
SHRI K. P. SINGH DEO :  
SHRI M. SUDARSANAM :  
SHRI N. K. SANGHI :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether it is a fact that the workers of the Traffic Department Operation Unit of the Rourkela Steel Plant struck work on the 3rd June, 1970 ;

(b) if so, the reasons therefor :

(c) the steps taken to meet the demand of the workers ; and

(d) the extent of loss suffered as a result thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : (a) The workers of the Traffic Department of Rourkela Steel Plant struck work illegally from 2nd to 15th June, 1970.

(b) On the 2nd June, 1970, two workers of the Traffic Department were suspended by the management for assaulting an officer on duty. Thereupon the workers of Traffic Department went on an illegal strike from the same date without any notice,

(c) There were no specific demands of the workers. The strike was illegal